<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad** and **High Court of Bombay at Goa**, on **17**th **January 2025**

"**In the Second Session**, Court working hours will be from 3.00 pm. to 5.00 pm."

Dated this 17th day of January 2025

By Order

Sd/-(S. B. Bhansali) Prothonotary & Sr. Master, High Court, O.S. Bombay.

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.